

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO -1413
ANSWERED ON – 11/02/2026

ELDERLY SCHEMES AND BENEFICIARIES

1413. SHRI MALLIKARJUN KHARGE

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

(a) number of beneficiaries covered under Integrated Programme for Older Persons (IPOP) and Indira Gandhi National Old Age Pension Scheme (IGNOAPS), age-wise 60–79 and 80+ years, State-wise and year-wise for last five years;

(b) number of beneficiaries receiving assisted living devices and pensions under Rashtriya Vayoshri Yojana (RVY) and details of healthcare infrastructure established under National Programme for the Health Care of the Elderly (NPHCE), State-wise and year-wise for last five years;

(c) funds allocated, sanctioned, released, utilised under IPOP, RVY, IGNOAPS and NPHCE, State-wise and year-wise for last five years; and

(d) plans to increase pensions or expand assisted living support under these schemes, details thereof?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B.L.VERMA)

(a) Under the Integrated Programme for senior citizens(IPSrc)(erstwhile Integrated Programme for Older Persons(IPOP)), a component of Atal Vayo Abhyudaya Yojana(AVYAY), grant-in-aid is given to Non-Government Organizations(NGOs)/ Voluntary Organizations(VOs) for running and maintenance of the senior citizens' home for indigent senior citizens(60+ years of age). Age-wise categorization (60-79 years and 80+ years) for senior citizens is not provided under this component. The number of beneficiaries covered under the IPSrC, state-wise and year-wise, for the last five years, is given in **Annexure I**.

The Ministry of Rural Development has informed that it implements an umbrella social security program viz, National Social Assistance Programme (NSAP). Indira Gandhi National Old Age Pension Scheme (IGNOAPS) is one specific sub-scheme under NSAP, exclusively for the elderly persons Below Poverty Line (BPL).

Under the Indira Gandhi National Old Age Pension Scheme (IGNOAPS), financial assistance of ₹200 per month is provided to persons aged 60–79 years, and ₹500 per month to persons aged 80 years and above. At present, more than 221 lakh beneficiaries are covered under the scheme. The State/UT-wise cap on the number of beneficiaries under the Indira Gandhi National Old Age Pension Scheme is provided in **Annexure-II**.

(b) State-wise, year-wise number of beneficiaries under the Rashtriya Vayoshri Yojana(RVY), during the last five years, is given at **Annexure-III**. Pensions are not given under this scheme.

The Ministry of Health and Family Welfare has informed that, under the National Programme for Health Care of the Elderly (NPHCE), geriatric healthcare services are provided across all the States/UTs through Government healthcare facilities. The year-wise status of districts functional under NPCHE over the last five years is given in **Annexure-IV**.

17 Regional Geriatric Centres (RGCs) are sanctioned for tertiary care service delivery, including specialized OPDs, 30 In-patient wards in RGCs, earmarked beds in various specialties like urology, orthopedics, ophthalmology, etc., manpower development & research activities. Further, two National Centres of Ageing (NCAs) at AIIMS, New Delhi, and Madras Medical College, Chennai, have been established and are functioning as Centres of Excellence for Geriatric Care services.

(c) IPSrC (erstwhile IPOP) is a component of the Atal Vayo Abhyudaya Yojana (AVYAY). The component-wise and the State-wise budget allocations are not made under the AVYAY. Under IPSrC, the grant-in-aid is provided to the NGOs/VOs for running and maintenance of the senior citizens' homes in the States/UTs. Year-wise allocations as per the recommendation of the Expenditure Finance Committee (EFC), expenditure incurred under IPSrC and the State-wise releases to NGOs/ VOs for the last five years are given in **Annexure-V**.

RVY is a component under the Atal Vayo Abhyudaya Yojana (AVYAY). Component-wise budget allocations are not made under the AVYAY. Year-wise allocations as per the EFC recommendation and the expenditure incurred under the RVY component during the last five years are given in **Annexure-V**.

Under the IGNOAPS, the State-wise budget allocation is not made. Year-wise budget allocation, expenditure incurred and the state-wise expenditure incurred under IGNOAPS for the last five years are given in **Annexure-VI**.

The year-wise and the State-wise budget allocation and the expenditure incurred under the NPHCE for the last five years are also given in **Annexure-VII**.

(d) Distribution of assisted living devices under the RVY scheme is expanded on the basis of requirement and availability of resources.

Under the IGNOAPS scheme, the State/UTs are encouraged to provide top-up amounts of at least an equivalent amount to the assistance provided by the Central Government so that the beneficiaries can get a decent level of assistance. At present, the States/UTs are adding top-up amounts ranging from Rs. 50 to Rs. 3800 per month per beneficiary. Further, based on recommendations of various Committees and evaluation studies, a proposal for revamp of National Social Assistance Program(NSAP), which inter alia included revision in eligibility criteria, rate of assistance and sharing arrangement with the States, was proposed during continuation of NSAP for the 15th Finance Commission cycle (2021-26). However, the Government has approved the continuation of NSAP schemes in their present form.

Annexure referred to in reply to part (a) of the Rajya Sabha Unstarred Question No. 1413 for answer on 11.02.2026, raised by Shri Mallikarjun Kharge.

No. of beneficiaries under IPSrC in last five financial years						
Sl. No.	States/Uts	2020-21	2021-22	2022-23	2023-24	2024-25
1	Andhra Pradesh	16275	21050	25850	22900	23200
2	Bihar	50	0	0	400	350
3	Chhattisgarh	150	225	50	225	325
4	Goa	50	0	0	0	0
5	Gujarat	1500	250	175	425	275
6	Haryana	1175	1050	925	1700	1625
7	Himachal Pradesh	4850	25	25	75	100
8	Jharkhand	75	100	150	250	300
9	Karnataka	6370	1420	920	2340	2415
10	Kerala	100	100	50	200	75
11	Madhya Pradesh	475	450	375	750	675
12	Maharashtra	6895	5915	5835	12160	11670
13	Odisha	12895	12470	7350	14550	19850
14	Punjab	675	600	600	0	0
15	Rajasthan	550	750	375	975	600
16	Tamil Nadu	21320	31895	16795	32940	33715
17	Telangana	5450	10050	350	15550	10875
18	Uttar Pradesh	965	1595	1295	2290	2215
19	Uttarakhand	75	25	50	100	75
20	West Bengal	15300	15150	10100	20900	5875
21	A & N Island	0	0	0	0	0
22	Chandigarh	0	0	0	0	0
23	Dadra Nagar Haveli & Daman and Diu	0	0	0	0	0
24	Lakshadweep	0	0	0	0	0
25	Delhi	125	25	125	200	200
26	Pondicherry	25	125	100	200	100
27	Arunachal Pradesh	125	50	0	50	0
28	Assam	29995	25365	15475	25690	20865
29	Jammu and Kashmir	0	0	0	650	200
30	Ladakh	0	0	0	0	0
31	Manipur	10750	10450	700	1975	16425
32	Meghalaya	100	200	0	0	0
33	Mizoram	25	0	0	0	0
34	Nagaland	50	50	50	275	325
35	Sikkim	0	0	0	0	0
36	Tripura	50	0	25	50	100
	Grand Total	136440	139385	87745	157820	152430

Annexure referred to in reply to part (a) of the Rajya Sabha Unstarred Question No. 1413 for answer on 11.02.2026, raised by Shri Mallikarjun Kharge.

State/UT-wise cap on the number of beneficiaries under the Indira Gandhi National Old Age Pension Scheme		
S.No.	States/UTs	Ceiling/Cap
1	Andhra Pradesh	663736
2	Bihar	3157256
3	Chhattisgarh	644429
4	Goa	7308
5	Gujarat	620548
6	Haryana	259865
7	Himachal Pradesh	93178
8	Jharkhand	985094
9	Karnataka	899422
10	Kerala	458813
11	Madhya Pradesh	1575079
12	Maharashtra	1122920
13	Odisha	1418631
14	Punjab	112955
15	Rajasthan	823972
16	Tamilnadu	1282504
17	Telangana	480315
18	Uttar Pradesh	4722613
19	Uttarakhand	204557
20	West Bengal	1281159
NE States		
21	Arunachal Pradesh	5893
22	Assam	695997
23	Manipur	55891
24	Meghalaya	55734
25	Mizoram	24524
26	Nagaland	45941
27	Sikkim	16928
28	Tripura	135232
Union Territories		
29	A&N Islands	585
30	Chandigarh	2378
31	D&N Haveli and D&D	8754
32	NCT Delhi	113824
33	J&K	130298
34	Ladakh	6486
35	Lakshadweep	155
36	Puducherry	17713
	TOTAL	22130687

Annexure referred to in reply to part (b) of the Rajya Sabha Unstarred Question No. 1413 for answer on 11.02.2026, raised by Shri Mallikarjun Kharge.

No. of beneficiaries under RVY in last five financial years						
S. No	States/UTs	2020-21	2021-22	2022-23	2023-24	2024-25
1	Andhra Pradesh	0	431	667	243	1437
2	Bihar	0	1305	2634	6290	18406
3	Chhattisgarh	265	2329	163	382	1452
4	Goa	1679	0	0	86	2069
5	Gujarat	836	0	0	1702	2841
6	Haryana	0	1136	944	1010	18592
7	Himachal Pradesh	863	0	12	229	1414
8	Jharkhand	0	0	990	240	3532
9	Karnataka	0	123	2090	2439	7468
10	Kerala	1	911	0	10	1571
11	Madhya Pradesh	158	2426	430	3480	4971
12	Maharashtra	236	6298	63007	5145	13510
13	Odisha	114	426	671	2630	4227
14	Punjab	346	752	257	707	4547
15	Rajasthan	467	475	883	4479	6543
16	Tamil Nadu	669	0	0	5	596
17	Telangana	0	1126	2757	753	663
18	Uttar Pradesh	0	17339	2356	21901	44710
19	Uttarakhand	1686	0	331	1583	605
20	West Bengal	0	19	103	2099	1161
21	A & N Island	4169	0	0	0	0
22	Chandigarh	0	0	0	0	128
23	The Dadra And Nagar Haveli And Daman And Diu	0	161	0	68	1114
24	Lakshadweep	0	0	0	0	334
25	Delhi	288	29	188	862	2153
26	Puducherry	0	0	0	34	490
27	Arunachal Pradesh	1076	568	0	49	389
28	Assam	186	2318	14610	2626	583
29	Jammu And Kashmir	0	8	1141	583	3364
30	Ladakh	0	0	0	0	323
31	Manipur	0	0	1421	756	1377
32	Meghalaya	76	0	0	34	303
33	Mizoram	2410	364	0	0	1008
34	Nagaland	1519	316	680	1784	843
35	Sikkim	1032	0	0	0	289
36	Tripura	101	2046	939	1122	1161
Grand Total		18177	40906	97274	63331	154174

Annexure-IV

Annexure referred to in reply to part (b) of the Rajya Sabha Unstarred Question No. 1413 for answer on 11.02.2026, raised by Shri Mallikarjun Kharge.

The year-wise status of districts functional under NPHCE during the last five years is as below:

Indicator	2020-21	2021-22	2022-23	2023-24	2024- 25
Number of districts functional under NPHCE	595	595	640	683	722

Annexure referred to in reply to part (c) of the Rajya Sabha Unstarred Question No. 1413 for answer on 11.02.2026, raised by Shri Mallikarjun Kharge.

Year-wise Allocations as per EFC recommendations and Expenditure under IPSrC (Rs. in Crores)			
S. No.	Financial Year	EFC recommendation	Expenditure
1	2020-2021	122.75	122.58
2	2021-2022	216.32	93.19
3	2022-2023	241.76	72.31
4	2023-2024	275.05	118.95
5	2024-2025	307.93	125.42

State-wise details of grant released in FY 2020-21 to 2024-25 under IPSrC Scheme						
(Rs. in lakh)						
Sl. No.	States/UTs	2020-21	2021-22	2022-23	2023-24	2024-25
1	Andhra Pradesh	1548.91	1259.01	1058.69	1663.32	1764.34
2	Bihar	28.35	0	0	36.64	98.21
3	Chhattisgarh	72.28	46.37	27.36	118.61	140.85
4	Goa	18.9	0	0	0	0
5	Gujarat	150.19	86.99	53.57	106.61	123.17
6	Haryana	382.77	241.81	169.86	244.1	168.2
7	Himachal Pradesh	27.09	18.07	11.58	26.54	46.5
8	Jharkhand	29.06	42.75	48.86	84.89	93.61
9	Karnataka	1035.45	790.55	641.99	943.17	1059.21
10	Kerala	59.94	33.78	8.75	41.5	21.41
11	Madhya Pradesh	266.22	175.45	152.62	261.3	292.34
12	Maharashtra	1301.12	585.86	527.39	963.3	991.76
13	Odisha	1769.61	1484.26	1090.01	1649.53	2109.16
14	Punjab	50.81	6.21	4.83	0	0
15	Rajasthan	256.86	296.24	121.95	355.49	194.46
16	Tamil Nadu	1358.98	1428.56	1089.23	1563.32	1636.25
17	Telangana	410.5	302.58	166.71	509.27	527.08
18	Uttar Pradesh	549.94	754.51	623.66	797.25	875.96
19	Uttarakhand	45.92	16.08	23.41	35.7	24.02
20	West Bengal	653.74	338.5	332.8	720.87	395.54
21	A & N Island	0	0	0	0	0
22	Chandigarh	0	0	0	0	0
23	Dadra Nagar Haveli & Daman and Diu	0	0	0	0	0
24	Lakshadweep	0	0	0	0	0
25	Delhi	86.42	36.15	47.25	74.6	72
26	Pondicherry	2.2	41.16	33.96	69.67	36.46
27	Arunachal Pradesh	59.09	15.58	0	8.25	0
28	Assam	948.62	696.15	609.32	710.05	769.9
29	Jammu and Kashmir	0	0	0	56.57	25.54
30	Ladakh	0	0	0	0	0
31	Manipur	1052.11	518.6	349.37	772.55	968.94
32	Meghalaya	29.05	93.96	0	0	0
33	Mizoram	19.17	0	0	0	3.35
34	Nagaland	13.9	10.72	20.77	52.6	61.85
35	Sikkim	0	0	0	0	0
36	Tripura	31.07	0	17.44	29.91	42.66
	Grand Total	12258.3	9319.9	7231.38	11895.61	12542.77

Year-wise Allocations as per EFC recommendations and Expenditure under RVY(in Crores)

S.No.	Financial Year	EFC recommendation	Expenditure
1	2020-2021	73.88	26.50
2	2021-2022	25.00	25
3	2022-2023	88.84	88.84
4	2023-2024	92.15	59.32
5	2024-2025	168.21	208.29

Annexure-VI

Annexure referred to in reply to part (c) of the Rajya Sabha Unstarred Question No. 1413 for answer on 11.02.2026, raised by Shri Mallikarjun Kharge.

Year-wise Allocations as per Budget Estimates and Expenditure under IGNOAPS (in Crores)			
S.No.	Financial Year	Budget Estimates	Expenditure
1	2020-2021	6259.08	6152.61
2	2021-2022	6259.08	5806.39
3	2022-2023	6564.31	6827.55
4	2023-2024	6634.32	6778.50
5	2024-2025	6645.90	6843.95

State-wise fund release under IGNOAPS						
						(Rs. in crore)
S.No.	States/UTs	2020-21	2021-22	2022-23	2023-24	2024-25
1	Andhra Pradesh	186.77	141.55	194.7500	253.72	229.01
2	Bihar	1000.02	998.05	1059.14	1153.55	1085.59
3	Chhattisgarh	98.55	183.58	187.69	190.63	242.21
4	Goa	0.00	0.00	0.00	0.00	0.00
5	Gujarat	173.64	130.23	217.05	183.06	183.49
6	Haryana	34.96	0.00	180.39	0.00	0.00
7	Himachal Pradesh	39.34	9.85	29.56	72.91	0.00
8	Jharkhand	206.38	327.09	270.16	196.36	238.39
9	Karnataka	300.73	291.52	243.66	303.75	68.31
10	Kerala	175.96	0.00	0.00	366.66	78.64
11	Madhya Pradesh	465.46	392.16	663.28	578.58	622.81
12	Maharashtra	305.48	241.31	135.68	0.00	483.42
13	Odisha	351.85	417.15	412.31	406.55	304.20
14	Punjab	36.03	8.47	0.00	9.35	17.82
15	Rajasthan	251.48	65.86	443.91	211.41	399.86
16	Tamil Nadu	201.26	589.85	305.96	427.97	413.65
17	Telangana	213.17	71.74	144.89	112.23	0.00
18	Uttar Pradesh	1247.08	1272.82	1473.63	1257.23	1425.52
19	Uttarakhand	98.76	48.42	105.98	77.79	97.56
20	West Bengal	367.05	240.96	381.44	567.02	460.52
21	Arunachal Pradesh	0.00	0.00	0.00	8.34	0.00
22	Assam	253.80	247.60	254.44	234.92	242.14
23	Manipur	25.92	4.29	22.39	13.28	18.82
24	Meghalaya	17.19	8.69	17.92	18.23	18.27
25	Mizoram	9.35	4.72	9.30	9.23	12.00
26	Nagaland	18.47	14.16	19.38	15.34	26.60
27	Sikkim	8.17	0.00	7.04	0.00	0.00
28	Tripura	9.85	22.98	25.31	37.26	45.35
29	A&N Islands	0.79	0.00	0.00	0.00	0.00
30	Chandigarh	0.00	0.00	0.00	0.00	0.00
31	D&N Haveli and D&D	0.00	0.00	0.00	0.00	0.00
32	NCT Delhi	23.04	34.10	0.00	0.00	93.55
33	J & K	22.88	35.07	19.26	73.13	31.61
34	Ladakh	0.95		3.03	0.00	4.61
35	Lakshadweep	0.00	0.00	0.00	0.00	0.00
36	Puducherry	8.22	4.18	0.00	0.00	0.00
TOTAL		6152.60	5806.40	6827.55	6778.50	6843.95

Annexure referred to in reply to part (c) of the Rajya Sabha Unstarred Question No. 1413 for answer on 11.02.2026, raised by Shri Mallikarjun Kharge.

State-wise budget allocation and utilization under NPHCE (₹ in Lakhs)

States/ UT	2020-21		2021-22		2022-23		2023-24		2024-25	
	Approval	Expenditure	Approval	Expenditure	Approval	Expenditure	Approval	Expenditure	Approval	Expenditure
Andaman & Nicobar Islands	1.5	0	30.4	0	17.98	0.02	9	-	7.5	2.35
Andhra Pradesh	789.9	789.9	455.06	114.58	316.5	18.57	269	207.65	264.4	107.69
Arunachal Pradesh	165.4	125.27	40	255.44	146.6	97.5	151.6	23.8	143.4	164.64
Assam	310.3	169.41	65.46	23.62	490.15	107.14	92.25	221.43	215.97	130.09
Bihar	165.8	40.56	5.67	20.83	74.72	5.59	78.46	6.3	195.12	105.21
Chandigarh	0	0	0	0	-	-	-	-	2.43	0.82
Chhattisgarh	95.36	63.09	512.11	254.31	387.5	312.22	487.6	268.06	678.76	207.5
Dadra & Nagar Haveli and Daman & Diu	0.35	0	0	0	27.87	0.25	2.35	-	7.5	1.74
Delhi	9.8	0	24.9	7.42	331	0.05	313	8.12	103.1	28.96
Goa	13.34	10.79	27.3	22.61	29.3	23.42	29.3	22.38	31.6	18.58
Gujarat	20.2	9.19	78.05	29.84	179.35	57.1	159.35	178.22	282.71	174.68
Haryana	70.29	33.02	98.11	72.46	131.62	84.52	101.82	73.04	393.6	193.03
Himachal Pradesh	1.5	24.01	15.94	35.91	83	13.31	78	25.75	19	8.33
Jammu & Kashmir	144.5	1	166.5	80.75	136.5	18.74	101.5	8.39	65	12.07
Jharkhand	13.23	33.98	268.83	168.14	481.58	180.76	301.98	217.57	885.4	697.26
Karnataka	1311	331.73	129.6	79.15	793.72	193.77	159	165.84	22.4	26.42
Kerala	128.5	139.19	363.5	188.09	487.8	72.95	343.3	88.01	323.5	33.43
Ladakh	0	0.4	53.7	74.74	24.9	52.06	17.9	52.73	50.2	42.09
Lakshadweep	12.35	2	11.4	0.43	8.8	2.49	8.88	0.4	14.1	3.45
Madhya Pradesh	139	118.05	1518.63	172.71	210.5	432.75	135.5	399.52	735.5	381.44
Maharashtra	151.6	30.98	131.49	75.29	307.3	71.93	331.3	219.2	325.6	46.81
Manipur	114.3	31.43	135.97	0	67.5	47.55	67.5	2.97	112.25	9.26
Meghalaya	86.97	79.28	200.98	79.61	198.21	113.48	89.75	28.17	53	78.81
Mizoram	19.86	14.89	27.24	11.46	28.15	5.65	34.45	14.71	45.55	1.68
Nagaland	7.99	0.49	20.4	24.25	5.03	0.2	4.13	0.35	42.46	4.09
Odisha	173.1	204.31	137.55	224.01	678.3	420.6	169.1	263.35	1,506.62	1,477.47
Puducherry	31.3	0.47	32.4	10.35	40.07	30.78	43.89	13.61	48.52	10.4
Punjab	17.6	24.61	40.4	58.67	199.5	4.85	211.5	211.5	460.1	-
Rajasthan	30	0	310.1	168.23	31.4	16.81	31.4	20.31	3,559.55	62.73
Sikkim	17.8	0.21	19.15	9.73	13.9	13.83	13.93	12.22	26	21.85
Tamil Nadu	54.25	568.76	212.86	166.55	202.01	122.9	325.5	108.5	44.93	44.93
Telangana	142	0	75	22.4	19.25	-	7	4.95	1.65	-
Tripura	0	1.97	93.17	6.39	55.55	27.04	65.6	34.97	90.18	17.91
Uttar Pradesh	731.3	194.31	1154.73	64.16	1,047.50	117.55	1,977.98	177.84	1,390.11	175.68
Uttarakhand	44.94	23.54	65.01	50.67	62.43	23.16	52.32	42.91	258.52	188.82
West Bengal	103.4	105.17	60.7	121.13	274.36	147.57	229.05	145.67	118.92	180.41
Total	5,118	3,172.01	6,582.31	2,693.93	7,589.85	2,837.09	6,494.19	3,268.44	12,525.16	4,660.64